

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 7

Appeal No. 175/252/ND/2020

Under Section: 252

In the matter of:

JBS Infratech Ltd. & Anr.	...	Appellant
Vs		
ROC	...	Respondent

Order delivered on 07.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Appellant	:	Mr. Sahil, Adv.
For the ROC	:	
For the IT	:	

ORDER

ROC and Income Tax Department to file reply within four weeks, with copy in advance to the other side. Rejoinder within one week thereafter, with copy in advance to the other side. For further consideration on 13.04.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali